## GOVERNMENT OF INDIA FOOD PROCESSING INDUSTRIES LOK SABHA

UNSTARRED QUESTION NO:3147 ANSWERED ON:15.03.2011 VISION DOCUMENT FOR FPIS Rani Killi Krupa;Rathod Shri Ramesh;Sudhakaran Shri K.

## Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government has prepared vision document for making the Food Processing Industries (FPIs) in the country fully export oriented with better quality and processing;
- (b) if so, the details thereof;
- (c) the investment made/proposed to be made in food processing industries during the 11th Plan;
- (d) whether the Government has prescribed specific norms pertaining to quality assurance for processed food products meant for exports to foreign countries; and
- (e) if so, the details thereof?

## **Answer**

## THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI HARISH RAWAT)

- (a) & (b): In order to increase level of processing and to promote Food Processing Industries to exploit both the domestic and international market potential for processed food products, Vision 2015 document has been finalized by the Ministry of Food Processing Industries(MFPI), which envisages tripling the size of the processed food sector by increasing the level of processing of perishables from 6% to 20% value addition from 20% to 35% and share in global food trade from 1.5% to 3% by 2015. An integrated strategy for promotion of agribusiness Vision, Strategy an Action Plan for the Food Processing Sector has also been approved by the Government.
- (c): The Ministry does not have the data on the total investment made/likely to be made in food processing sector in the 11th Plan period as the investment is made by various Ministries under their schemes, State Governments, Financial Institutions and Private Sector. In so far as Ministry of Food Processing is concerned, in last four years of 11th Plan Rs. 1132.00 crores have been allocated under various schemes.
- (d) & (e): The Ministry of Food Processing Industries(MOFPI) under its scheme for (i) Research and Development in Processed Food Sector, (ii) Setting up / Upgradation of Quality Control/ Food Testing Laboratories, (iii) Implementation of HACCP / ISO22000, ISO14000 / GHP / GMP quality / safety management systems and (iv) Promotional activities is providing financial assistance for implementation of Total Quality Management System.

In addition, other organizations like Agricultural and Processed Food Products Export Development Authority (APEDA) under Ministry of Commerce, and Development Commissioner MSME, DC (MSME) under Ministry of Micro, Small and Medium Enterprises are also providing assistance under its various schemes for quality development.

Consequent upon the establishment of the Food Safety and Standards Authority of India (FSSAI) under the provision of Food Safety and Standards Act (FSSA), 2006, the various food safety and quality issued are being implemented under the administrative control of the Food Safety and Standards Authority of India(FSSAI), Ministry of Health.